

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3776  
ANSWERED ON:04.09.2012  
FAKE CURRENCY CASES  
Aaron Rashid Shri J.M.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware that some terrorists involved in the Mumbai attack in 2008 have also been involved in fake currency notes racket in the country;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to sign MoU with some foreign countries relating to fake currency notes; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): No, Madam. However, during investigation of the case pertaining to the activities of David Coleman Headley and others, it was revealed that Fake Indian Currency Notes were given to him for using these in India.
- (c) to (d): Under the Indo- US Homeland Security dialogue counterfeit currency is one of the aspects for cooperation.